

Year	No. of Prosecutions undertaken	No. of Persons prosecuted
2011	97	107
2012	198	209
2013	152	163
2014 (upto 30.11.14)	105	110

Delhi Police has continuously been concentrating on traffic conditions in Delhi and all out efforts are undertaken for smooth and uninterrupted flow of traffic on the roads of Delhi.

Regarding action against organizers of marriages/religious function, enforcement of rules by Delhi Police against the violators is done as per existing law.

Rising number of madarsas in border areas of Rajasthan

†2721. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the number of the madarsas in border areas of Rajasthan are reported to be continuously rising;

(b) whether operation of anti-national activities in some madarsas have been reported; and

(c) if so, the measures taken to curb such activities in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) As per available intelligence inputs, there is an increase in the number of Madarsas in border areas of Rajasthan, especially in Barmer District.

(b) There are no such reports about Madarsas in the border areas of Rajasthan indulging in anti-national activities. However, one person connected to a Madarsa in Jaisalmer District was arrested for offences relating to Official Secrets Act in the year 2012.

(c) The Government has put in place the necessary mechanism to closely monitor the situation and has directed the intelligence and security agencies to keep a watch on all suspicious activities, especially in the border areas.

†Original notice of the question was received in Hindi.